

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH :: AT HYDERABAD.

\* \* \*

O.A. 445/94

Dt. of Decision : 12.4.1994.

1. T.M. Philipose  
2. P. Veera Mani  
3. G.N. Vasudeve  
4. J.V.K. Ratnakar Rao .. Applicants.

**(A) Union of India Rep. by:**

1. The General Manager,  
South Central Railway,  
Secunderabad - 500 371.  
2. Financial Adviser & Chief Accounts  
Officer (Workshop, Stores & Traffic),  
South Central Railway,  
Secunderabad - 500 025.  
3. Chief Personnel Officer,  
South Central Railway,  
Secunderabad - 500 371.  
4. Statistical & Analysis Officer,  
South Central Railway,

**(B) Private Respondents : (Empanelled names)**

5. Smt. Bhagya Lakshmi, Head Clerk,  
Statistical Branch, Headquarters,  
SC Rly., Secunderabad-500 025.  
6. A.K.M. Khairuddin, Head Clerk ,  
Statistical Branch, Headquarters,  
South Central Railway,  
Secunderabad - 500 025.  
7. Smt. K. Indira, Head Clerk,  
Statistical Branch, Headquarters,  
South Central Railway,  
Secunderabad - 500 025. .. Respondents.

Counsel for the Applicants : Mr. M.C. Pillai

Counsel for the Respondents : Mr. V. Bhimanna, Addl. CGSC -  
R. 1 to 4

**CORAM:**

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN  
THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

: 3 :

Copy to:-

1. The General Manager, South Central Railway, Union of India, Secunderabad-371.
2. Financial Adviser & Chief Accounts Officer (Workshop, Stores & Traffic), South Central Railway, Secunderabad-025.
3. Chief Personnel Officer, South Central Railway, Sec'bad-371.
4. Statistical & Analysis Officer, South Central Railway, Secunderabad-025.
5. One copy to Sri. M.C.Pillai, advocate, CAT, Hyd.
6. One copy to Sri. V.Bhimanna, SC for Rlys, CAT, Hyd.
7. One spare copy.

Rsm/-

Additional copies

P.S. Long  
13/11/82

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: : :

OA 445/94

ORDERS

Dt: 12.4.94.

..... 9. 1994 (AS PER HON'BLE SHRI JUSTICE V. NEELADRI RAO, VICE CHAIRMAN)

In conducting the written test for promotion to the post of Office Superintendent Grade-II (OS Gr.II), 80% maximum marks were allotted for narrative type questions and 20% alone were allotted for objective type questions.

It is pleaded that allocation of 80% for narrative type questions is contrary to the Board's letter No. E(NG)-1-83/PMI-65(PNM/NFIR), dated 17.4.1984 ~~referred to in the OA~~. Respondents 5 and 6 were already promoted as OS Gr.II on the basis of the performance in the written test and interview which was conducted ~~later~~ earlier. While it is pleaded for the applicant that the 7th respondent, who is 3rd in the panel, is not yet given promotion, Shri V. Bhimanna, learned standing counsel for the respondents 1 to 4 submitted that the order of promotion was already given to the 7th respondent and she was posted at Hubli and she requested for extension of time for joining. It is also stated that even though five posts of OS Gr.II were notified,

It is further stated for the respondents 1 to 4 that it is not yet contemplated to conduct any examination for filling up the remaining posts of OS Gr.II. In the circumstances, we ~~xxxxxx~~ do not feel it a proper case where any interim order can be given. Post the OA for final hearing on 3.6.1994 below admissions; for replies in the meanwhile.

*.....*  
(A. B. GOKHRI)  
MEMBER (ADMN.)

*.....*  
(V. NEELADRI RAO)  
VICE CHAIRMAN

Dated: 12th April, 1994.  
Open court dictation.

*.....*  
Dy. Registrar (OA)

vsn

Contd. ... 31

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P.T. 13/4/1994  
O.A. 445794

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO

VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)

AND

THE HON'BLE MR.TCCHANDRASEKHAR REDDY  
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: 12/4/-1994

ORDER/JUDGMENT

M.A/R.A./C.R./NO.

445794

C.A.NO.

445794

T.A.No.

(w.p.)

Admitted and Interim Directions  
Issued.

Allowed

Disposed of with directions for final hearing

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

pvm

